

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) officials of the US Nuclear Regulatory Commission visited India in February this year. They visited the Narora Atomic Power Station, the Bhabha Atomic Research Centre and the Tarapur Atomic Power Station. There are no proposals for any other visits in the current year.

(b) and (c). Do not arise. .

Human Rights Violation in Kashmir

2394. SHRIMATI GIRIJA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether cases of violation of human rights in Kashmir by the troops of the Rashtriya Rifles under the Army Command have come to light;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government against the guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Armed Forces particularly, the Units deployed in Jammu and Kashmir Sector for counter insurgency operations or for internal security duties, are conscious of their responsibilities in regard to protection of human rights. However, six cases of misconduct in respect of troops of Rashtriya Rifles deployed in J and K have been reported to the Army Authorities. The acts of individual misconduct in four cases have already been investigated and two cases are under investigation. Punishments have been awarded in two cases and disciplinary actions against blame worthy in two cases are in progress.

Transponders

2395. SHRI MANORANJAN BHAKTA :
SHRI SARAT PATTANAYAK :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that India's deal to lease some transponders on INSAT-2E is facing a challenge;

(b) if so, the reasons therefor;

(c) whether the Government have signed a deal with U.S. for use of transponders; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). The implementation of the lease Agreement between the

department of space and INTELSAT (an international intergovernmental organisation based in Washington) is progressing satisfactorily.

(c) and (d). The Agreement is for the lease of eleven 36 MHz C-Band communications transponder units on the planned INSAT-2E spacecraft for a period of 10 years. The annual lease charges payable by INTELSAT will be between 9 Million and 10.6 Million US Dollars depending upon the usage. The lease charges are payable after INSAT-2E is launched and operationalised in early 1998. The Agreement is effective from January 30, 1995.

Tarapur Nuclear Power Project

2396. KUMARI SUSHILA TIRIYA : Will the PRIME MINISTER be pleased to state :

(a) whether execution of upgraded nuclear power project of Tarapur has been stalled.

(b) if so, the reasons therefor ; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (c). Commencement of civil work on the main plant for the Tarapur Atomic Power Project's units 3 and 4 (2x500 MWe) will depend on resources availability. Additional resources for this project from the Government within overall availability are being sought

[Translation]

No Industry Districts

2397. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state :

(a) the names of 'no industry districts' in Maharashtra;

(b) the steps taken to set up industries in these districts; and

(c) the estimated number of industries likely to be set up during the Eighth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) Gadchiroli is the only 'No Industry District' in the State of Maharashtra.

(b) and (c). Industrialisation of specific districts/areas is primarily the responsibility of the State Government/ Union Territory Administration concerned. The Central Government supplements their efforts to the extent possible.